

15
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**


C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP77/10	TP 26/16 IA17/16 and 35/16	Hearing	397/ 398	Dr. Joe Verghese & Ors Vs. Omega Hospitals Pvt Ltd & 6 ors.

SL.NO. NAME (IN CAPITAL) DESIGNATION
&
PHONE NUMBER REPRESENTATION BY WHOM SIGNATURE
(Petitioner Respondent)

M. Narayana Bhat for Pet NO 1, 2, 4 & 5.
9.44 85 14186.
M. Narayana Bhat

Counsel for Respondents 1 to 10 filed 2 sets of copies. Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.

Posted to 04.04.2017.


MEMBER (J)


MEMBER (T)